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Title: Statement laid regarding status of implementation of recommendations contained in the 49th Report of Standing Committee on Finance on Demand for Grants (2006-07), pertaining to the Ministry of Corporate Affairs.

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): Sir, I beg to lay the statement on the status of implementation of recommendations contained in the Forty Ninth Report of the Standing Committee on Finance (14th Lok Sabha) in pursuance of direction 73 A of the Hon'ble Speaker, Lok Sabha.

In all, five recommendations were made by the Committee in the above report where action was required on the part of the Government. The present status of implementation of the various recommendations made by the Committee is given in the Annexure to this Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.

* Laid on the Table and also placed in Library. See No. LT 6717/2007

12.16 hrs.